

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/01165/2018**

Jabalpur, this Tuesday, the 19<sup>th</sup> day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Manoj A. Kumar Shrivastava, Son of Shri Anjani Kumar Shrivastava, aged about 35 years, Junior Engineer (TRD), In the office of Senior Section Engineer (TRD) Railway Station Khandwa, Distt. Khandwa (MP) - 450001 **-Applicant**

**(By Advocate – Shri Ajeet Singh)**

**V e r s u s**

1. Union of India through General Manager, Central Railway, G.M. Office, Chhatrapati Shivaji Terminal, Mumbai (MH) – 400001.
2. Divisional Railway Manager (Personnel), DRM Office, Central Railway Bhusawal, District Jalgaon – 425201.
3. Divisional Railway Manager DRM Office, Central Railway Bhusawal District Jalgaon – 425201.
4. Pradeep Vishwas Oka Senior Divisional Electrical Engineer (TRD), DRM Office Bhusawal, Distt. Jalgaon – 425201.
5. Shri Swedesh Kumar Saxena, Senior Section Engineer (TRD) Nepanagar, District Burhanpur – 450221.
6. Shri V.S. Samant Rao, Chief Medical Superintendent Railway Hospital Bhusawal, District Jalgaon – 425201.
7. Akhilesh Kashyap, Senior Divisional Medical Officer, Railway Hospital Bhusawal, District Jalgaon – 425201.
8. Prince Kumar, Junior Engineer (TRD) Burhanpur, District Burhanpur (MP) – 450331.

9. Pushpendra Kapde, Senior Clerk, In the office of Station Manager, Central Railway, Burhanpur District Burhanpur – 450331.

10. Praveen Kumar, MCM Technician, In the office of Senior Section Engineer (TRD) Burhanpur, District Burhanpur – 450331.

11. Ashok Kumar Dubey, Technician (First), In the office of Senior Section Engineer (TRD), Burhanpur, District Burhanpur - 450331

**-Respondents**

**(By Advocate – Shri A.S. Raizada for official respondents)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach the appropriate forum.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)  
Judicial Member**

am/-

**(Navin Tandon)  
Administrative Member**